HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

No: 10,20

Dated 28-12-2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 12,89,003/- (Rs. Twelve Lacs Eighty Nine Thousand and three only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2019-20 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement.	Amount. (In Rs)
1.	Pr. D&S Judge, Baramulla	Ab. Rashid Bhat, Ex. P.S.	30-9-2019	5,48,800/-
2.	Spl. Judge, Anti- corruption, Srinagar	Ab. Aziz Bangroo, S.O.	31-1-2020	6,24,120/-
3	Spl. Judge, Anti- corruption, Jammu.	Darbari Lal, Ex. S.O.	31-8-2019	27,600/-
4	3 rd . Addl. D&S Judge, Jammu.	Om Parkash, Ex ,. P.S.		63,750/-
5	Munsiff, Basohli.	Gh. Mehdi Ex . Head Asstt.	Personal Per	24,733/-
6.			Total:-	12,89,003/

By order.

(Ram Singh) 28/17/16

Joint Registrar (Acctts)

No: 20080-90/Ac

Dated 28-12-2019

Copy to the:

1. Pr. D&S Judge, Baramulla.

2-3 Spl. Judge, Anti-corruption, Jammu/Srinagar.

4. 3rd. Ad'dl. D&S Judge, Jammu.

5. Munsiff, Basohli.

6. Treasury Officer, Saddar Try . Srinagar.

7. Treasury Officer, Sub Try.Distt.Court complex, Janipur, Jammu.

8-9 Treasury Officer, Baramulla/Basohli.

..... for inf. and n/a

I/c NIC, High Court, Jammu for uploading.

11. Order file.

Inint Registrar(Acctts)